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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 &38/17 in TP 36/16	For hearing	397/398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

BHATRAY KUTTAHAH FOR BENJANDARUMAR, + 9199166642069

RESPONDENTS

PRATIKSHA NAGAYACH

FOR

ARGUS PARTNERS

9686628079

PETMONER

ORDER

Counsel for the Petitioner is present. IA 36/17 is listed today for hearing. Counsel for Petitioner has reported that notice could not be served on the proposed party as no one was present in the said address to receive the notice. She requested time for making one more attempt to serve the notice on the proposed party. List it on 27.02.2018. Registry to prepare one more notice; Counsel to collect the same and serve by hand.

Member (T)

Member (J)